

17/49/2009 CL-V
Government of India
Ministry of Corporate Affairs

5th Floor, "A" Wing, Shastri Bhawan,
Dr. R.P. Road, New Delhi – 110001
Dated 7th June, 2012

ORDER

It has been decided with the approval of the competent authority that the functions of the Office of the Registrar LLP shall be decentralized and performed by the respective Registrar of Companies in the concerned States / Union Territories w.e.f. 11.06.2012 & the office of the Registrar LLP shall cease to function w.e.f. 05.06.2012.


(U.C. Nahta)

Director (Inspection & Investigation)

Copy to : --

PS to Corporate Affairs Minister
PS to Minister of State
Sr. PPS to Secretary, MCA
PS to SS / JS(A)/ JS(R) / JS (M)
Registrar LLP
All Registrar of Companies
All Regional Directors
All Official Liquidators
All officers and sections in the Ministry
DGIR / CCI/ SFIO / MRTPC